

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

APPLICATION NO _____ OF 199

Applicant(s)

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
<u>26.2.97</u> Part II and III destroyed in my presence on 25/2/97 under the supervision of section officer (I) as per order dated 11/3/97. <u>Section officer (Record)</u>	Mr. S. K. Malik, Advocate, Brief holder for Mr. J. K. Kaushik, Counsel for the applicant. The Brief holder states that Mr. J. K. Kaushik is unwell. At his request, may be listed for re-admission on 3-4-97. <u>(O.P. Sharma)</u> member (A) <u>(Gopal Krishna)</u> Vice Chairman
<u>34.97</u> copy of order Respd No 16 Reg. Aid. vide No 72676 Dt. 11.4.97 ick copy of order OA Petition sent to P No 5 received on 5/5/97 & ed in third set <u>Shel</u> Received of Respd No 183 attached in third set	S. J. K. Kaushik, Counsel for the applicant. Heard. The learned Counsel for the applicant prays for permission to withdraw this OA with liberty to file a fresh OA. Permission to withdraw the OA is granted. The applicant may file a fresh OA subject to its maintainability. The OA is dismissed on having been withdrawn. <u>(O.P. Sharma)</u> Adm. member <u>(Gopal Krishna)</u> Vice Chairman